

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

IA/3068/ND/2022 IN IB/1058/ND/2018

IN THE MATTER OF:

M/s Gagan Ferrotech Ltd	...	Applicant
Versus		
M/s Manju J Homes India Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Abhishek Sinha, Adv. Kailash Ram for R- 1 to 14

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.05.2024**.

Sd/-
(Court Officer)